

**Central Administrative Tribunal
Principal Bench**

OA No.2213/2017

New Delhi, this the 10th day of July, 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Anil Kumar Sahu
S/o Shri Kewal Sahu
R/o E-14, Second Flor
Sector-12, Noida-201301
G.B. Nagar(UP)
Posted as Joint Director
ESIC-HQ, New Delhi-110002.Applicant

(By: Applicant in person)

Versus

1. Employees' State Insurance Corporation (ESIC)
Through Director General
Headquarters, CIG Marg
New Delhi-110002.
2. Insurance Commissioner (P&A/Revenue)
ESI Corporation, Headquarters
CIG Marg, New Delhi-110002.
3. The Chairman, Union Public Service Commission
Dholpur House, Shahjahan Road
New Delhi-110069.Respondents

ORDER (ORAL)

Justice Permod Kohli, Chairman :-

The claim of the applicant for consideration of his promotion has already been rejected vide orders dated 14.12.2016 (Annexure A-6) and 01.05.2017(a communication addressed to the UPSC). Both these

rejection orders are not under challenge in the present OA.

2. In this view of the matter, the applicant seeks to withdraw this Application with liberty to file a fresh one incorporating challenge to both the rejection orders. Prayer is allowed. OA is dismissed as withdrawn with liberty prayed for.

(K.N. Shrivastava)
Member(A)

(Justice Permod Kohli)
Chairman

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